

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:709  
ANSWERED ON:16.08.2007  
AMENDMENT TO PWD ACT,1995  
Gaddigoudar Shri P.C.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the progress made so far in the process of amending the `Persons with Disabilities Act, (PWD) 1995`;
- (b) the reasons for delay in making amendments in the Act; and
- (c) the action plan chalked out to expedite it?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (c) As indicated in the National Policy for Persons with Disabilities, process for consultation with stateholders for amendment to the Act has commenced. Two consultation meetings have been held in Patna and Chennai. On the demand of NGOs in the disability sector, the process was kept in abeyance till the UN Convention was finalized. The process has been resumed after India signed the convention. The third consultation meeting has been held on the 14th August, 2007 in Delhi.